

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2901
ANSWERED ON:15.03.2010
CHILD PROTECTION COMMITTEES
Semmalai Shri S.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Union Government proposes to set up/encourage Child Protection Committees in each town/city to prevent and rescue child labourers including domestic helps; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): No, Madam. There is no such proposal with the Government. However, adequate provisions exist in the Child Labour (Prohibition & Regulation) Act, 1986 to protect the interest of child labour. Further, a Protocol on Prevention, Rescue, Repatriation and Rehabilitation of Trafficked & Migrant Child Labour, which envisages pre-rescue and rescue operations, rehabilitation and prevention, was issued to the State/UT Governments. Further financial assistance is being provided to the identified districts for the rehabilitation of children withdrawn from work under the Scheme of National Child Labour Project (NCLP).

(b): Does not arise.